

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32433/2024 BLAPL/11280/2024	MADHUSUDAN BAG VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /86 /2023 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEI GR/0000217/2023
2	D-BLAPL/33509/2024 BLAPL/11281/2024	SACHIN JENA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-3 /197 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002606/2024
3	D-BLAPL/33467/2024 BLAPL/11282/2024	FARUK KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /11 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000122/2023
4	D-BLAPL/32577/2024 BLAPL/11283/2024	BILU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LANJIGARH /62 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000054/2024
5	D-BLAPL/33464/2024 BLAPL/11284/2024	ARJUN GHADEI @ ARJUNA GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /174 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001079/2024
6	D-BLAPL/32583/2024 BLAPL/11285/2024	SURYA PRATAP SINGH THAKUR VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /523 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002048/2023
7	D-BLAPL/33463/2024 BLAPL/11286/2024	RAMLAL HARIJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KUNDEI /89 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000331/2024
8	D-BLAPL/33443/2024 BLAPL/11287/2024	RAKESH BAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /177 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002494/2024
9	D-BLAPL/32704/2024 BLAPL/11288/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /94 /2024 GRAMA NYAYALAYA, KORUKONDA(M GR/0000091/2024
10	D-BLAPL/32726/2024 BLAPL/11289/2024	PRAKASH KHATUA @ MANU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BADABAZAR /145 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000270/2023
11	D-BLAPL/31971/2024 BLAPL/11290/2024	SURESH KERKETTA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	CHANDIPOSH PS /39 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000403/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/33516/2024 BLAPL/11291/2024	ROBAN @RUBAN RANA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	KHAIRA /139 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000945/2024
13	D-BLAPL/33524/2024 BLAPL/11292/2024	GOBARA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /3 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000014/2023
14	D-BLAPL/33535/2024 BLAPL/11293/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /118 /2024 J.M.F.C. (II), PURI(Puri) GR/0000263/2024
15	D-BLAPL/33442/2024 BLAPL/11294/2024	BIKI @ BIKASH NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /697 /2022 ASST.SESIONS JUDGE,TALCHER(Anugul) CT/0000025/2023
16	D-BLAPL/33436/2024 BLAPL/11295/2024	MUSA @ RAJAT KUMAR MALIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /366 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001115/2024
17	D-BLAPL/32973/2024 BLAPL/11296/2024	CHANDAN KUMAR SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ATHAMALLIK /290 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000085/2023
18	D-BLAPL/33410/2024 BLAPL/11297/2024	BALJIT KUMAR VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /250 /2024 ADJ,UMERKOTE(Nabarangapur) TR/0000023/2024
19	D-BLAPL/33397/2024 BLAPL/11298/2024	BANSIDHAR BAGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /56 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000054/2023
20	D-BLAPL/33344/2024 BLAPL/11299/2024	BHUBAN NAIK VS STATE OF ODISHA	ABINASH PATTJOSHI VS	/ /0 SPECIAL JUDGE, DHARMAGARH(Kalahandi) Spl/0000008/2024
21	D-BLAPL/33386/2024 BLAPL/11300/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /133 /2024 J.M.F.C.,PURI(Puri) GR/0000328/2024
22	D-BLAPL/33358/2024 BLAPL/11301/2024	RUPAK KUMAR MOHAPATRA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	JAGATPUR /515 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001231/2024
23	D-BLAPL/33359/2024	RAKA @RAKESH SAMAL	OM PRAKASH SARAN	DHENKANAL SADAR /455 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11302/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000783/2024
24	D-BLAPL/33293/2024 BLAPL/11303/2024	BHARAT PRASAD VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /314 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001163/2024
25	D-BLAPL/33373/2024 BLAPL/11304/2024	RABI DAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MATHILI /74 /2016 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000105/2016
26	D-BLAPL/33149/2024 BLAPL/11305/2024	BIPIN PARIDA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL TOWN /751 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001504/2024
27	D-BLAPL/33113/2024 BLAPL/11306/2024	SURENDRA SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /94 /2024 A.D.J., GUNUPUR(Rayagada) CT/0000038/2024
28	D-BLAPL/33541/2024 BLAPL/11307/2024	MOHAN NAG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /294 /2024 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE TR/0000100/2024
29	D-BLAPL/33019/2024 BLAPL/11308/2024	DHRUBA CHARAN ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /188 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000265/2024
30	D-BLAPL/32965/2024 BLAPL/11309/2024	RAGHU KHATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000094/2020
31	D-BLAPL/32917/2024 BLAPL/11310/2024	SK. AKRAM @ RAJU VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	BALIANTA P.S. /325 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001320/2024
32	D-BLAPL/28958/2024 BLAPL/11311/2024	TRILOCHAN BHUE VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	ATTABIRA /21 /2023 A.D.J.,BARGARH(Bargarh) CT/0000088/2023
33	D-BLAPL/31935/2024 BLAPL/11312/2024	GOPABANDHU BEHERA @ JITEN VS STATE OF ODISHA	SURENDRA MOHANTY VS	AINTHAPALI /140 /2024 1ST ADDL SESSIONS JUDGE, SAMBALPUR ST/0000332/2024
34	D-BLAPL/32364/2024 BLAPL/11313/2024	MADHUSUDAN KUMAR @ SINGH VS	SARADA PRASAD DASH VS	PATTAPUR (ASKA) /462 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(GOPALPUR)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

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35	D-BLAPL/32634/2024 BLAPL/11314/2024	STATE OF ODISHA THUPUL HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	Spl/0000054/2023 UDALA /315 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur CT/0000868/2024
36	D-BLAPL/32996/2024 BLAPL/11315/2024	PADMANAVAN MUKHI KARUA @ KARWA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	RAGHUNATHPALI /337 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001859/2024
37	D-BLAPL/33564/2024 BLAPL/11316/2024	GANGADHAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /31 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000034/2021
38	D-BLAPL/33563/2024 BLAPL/11317/2024	RABINARAYAN MOHANTY VS STATE OF ODISHA	PREETAM MISHRA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000037/2024
39	D-BLAPL/33640/2024 BLAPL/11318/2024	DILIP KUMAR ROUT VS STATE OF ODISHA	AVIRAM PATRA VS	INFOCITY PS /142 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000526/2024
40	D-BLAPL/33561/2024 BLAPL/11319/2024	MANOJ KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGI (KHURDA) /498 /2023 A.D.J.,KHURDA(Khordha) ST/0000023/2024
41	D-BLAPL/33565/2024 BLAPL/11320/2024	NARAYAN GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /242 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000450/2023
42	D-BLAPL/33551/2024 BLAPL/11321/2024	BADAL DAS @ KULU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NAYAPALLI P.S. /518 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001041/2024
43	D-BLAPL/33573/2024 BLAPL/11322/2024	KELU PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000160/2024
44	D-BLAPL/33543/2024 BLAPL/11323/2024	DIPU @ SAMIN KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /219 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapada) Spl/0000062/2024
45	D-BLAPL/33579/2024 BLAPL/11324/2024	PRAFULLA TANDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /225 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000037/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

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46	D-BLAPL/33542/2024 BLAPL/11325/2024	TAHIR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/000034/2023
47	D-BLAPL/33056/2024 BLAPL/11326/2024	SATYAJEET SARANGI VS STATE OF ODISHA	RAJKISHOR SWAIN VS	KUJANGA /222 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagat CT/000089/2024
48	D-BLAPL/33580/2024 BLAPL/11327/2024	BIKRAM MAHALING VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /324 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001260/2024
49	D-BLAPL/32511/2024 BLAPL/11328/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	ASKA /774 /2023 J.M.F.C.,ASKA(Ganjam) GR/0002481/2023
50	D-BLAPL/30145/2024 BLAPL/11329/2024	ARUN SHAJU @ HENRY JOHNSON ARUN SHAJU VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	S.P.(CID-CRL),CUTTACK /11 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
51	D-BLAPL/32496/2024 BLAPL/11330/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /759 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000938/2023
52	D-BLAPL/32515/2024 BLAPL/11331/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	ASKA /781 /2023 J.M.F.C.,ASKA(Ganjam) GR/0002508/2023
53	D-BLAPL/33653/2024 BLAPL/11332/2024	CHATAR SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /73 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000120/2023
54	D-BLAPL/33627/2024 BLAPL/11333/2024	RAJESH KUMAR NATH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	AIR FIELD P.S. /202 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000631/2024
55	D-BLAPL/32630/2024 BLAPL/11334/2024	SAUNRU @ JAGDISH MURMU VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /314 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000867/2024
56	D-BLAPL/33617/2024 BLAPL/11335/2024	HALADHAR TAKRI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SUNABEDA /183 /2023 ADDL.SESIONS JUDGE CUM SPECIAL Spl/0000038/2024
57	D-BLAPL/33814/2024	BABU KHAN @ MD. MUDDASIR KHAN	KAUSTUVA MOHANTY	DHANUPALI /161 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11336/2024	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/0000312/2023
58	D-BLAPL/33609/2024 BLAPL/11337/2024	RAJESH KUMAR JENA @ RAJA VS STATE OF ODISHA	ANSHUMAN PANDA VS	BASTA /324 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000842/2023
59	D-BLAPL/32900/2024 BLAPL/11338/2024	JAGA @ JAGANNATH MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	NAYAPALLI P.S. /364 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000297/2022
60	D-BLAPL/33484/2024 BLAPL/11339/2024	PABITRA KUMAR PAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000545/2024
61	D-BLAPL/33594/2024 BLAPL/11340/2024	GHANASHYAM DAS VS STATE OF ODISHA	RASHMI RANJAN SUNDARA VS	RAYAGADA TOWN /43 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000111/2024
62	D-BLAPL/33160/2024 BLAPL/11341/2024	BHARTA PUNKU @ BHARAT PANKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /173 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000507/2024
63	D-BLAPL/33590/2024 BLAPL/11342/2024	SACHIN PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000078/2024
64	D-BLAPL/33528/2024 BLAPL/11343/2024	MURALI MOHAN PAUL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /120 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000107/2023
65	D-BLAPL/33780/2024 BLAPL/11344/2024	AAMIR KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
66	D-BLAPL/31577/2024 BLAPL/11345/2024	CHANDAN MAHAPATRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH RURAL /234 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000063/2023
67	D-CMAPL/46324/2024 CMAPL/389/2024	BHAGIRATHI DAS VS SATYABHAMA DAS	ALOK KUMAR MOHANTY VS	// (//
68	D-CMAPL/47085/2024 CMAPL/390/2024	JABAHARLAL SAHU VS	TIKERAM MEHER VS	// (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

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69	D-CMP/44464/2024 CMP/1273/2024	BEDAMATI SAHU BIJAYA KUMAR ROUT VS ASHOK KUMAR MAITY	PRASANTA KUMAR SATAPATHY VS	// // CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000506/2014
70	D-CMP/46874/2024 CMP/1274/2024	MUSHI BEHERA VS KUNJA BEHARI PATRA	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) IA/0000056/2022
71	D-CMP/43022/2024 CMP/1275/2024	GAGAN BIHARI DASH VS SARASWATI DEI	NIRANJAN LENKA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr TS/0000138/2005
72	D-CMP/46137/2024 CMP/1276/2024	BIKASH KUMAR BOHIDAR VS BIRAJA NANDINI KUAR	AMIT PRASAD BOSE VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000028/2022
73	D-CONTC/34691/2024 CONTC/7643/2024	SANJUKTA PANDA VS ARAVIND AGARWAL, IAS	ADV. VS	// () //
74	D-CONTC/45220/2024 CONTC/7644/2024	RABINDRA KUMAR NAYAK VS HARISHA B.C., IPS	ADV. VS	// () //
75	D-CONTC/45224/2024 CONTC/7645/2024	PRASANTA PATRA VS HARISHA B.C., IPS	ADV. VS	// () //
76	D-CONTC/46724/2024 CONTC/7646/2024	SUJIT KUMAR SAHU VS ANU GARG, IAS	ADV. VS	// () //
77	D-CONTC/43907/2024 CONTC/7647/2024	SARASWATI DAS VS ANU GARG, IAS	ADV. VS	// () //
78	D-CONTC/45003/2024 CONTC/7648/2024	KAMALAKANTA LAHA VS SALINI PANDIT, IAS	ADV. VS	// () //
79	D-CONTC/45006/2024 CONTC/7649/2024	KALANDI CHARAN MOHANTY VS SALINI PANDIT, IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/45523/2024 CONTC/7650/2024	KUNI PRADHAN VS DEORANJAN KUMAR SINGH, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
81	D-CONTC/46712/2024 CONTC/7651/2024	NIRANJAN SAHU VS ANU GARG, IAS	ADV. VS	// 0 //
82	D-CONTC/46715/2024 CONTC/7652/2024	RAJENDRA SAHU VS ANU GARG, IAS	ADV. VS	// 0 //
83	D-CONTC/46722/2024 CONTC/7653/2024	JADUMANI SAHU VS ANU GARG, IAS	ADV. VS	// 0 //
84	D-CONTC/46814/2024 CONTC/7654/2024	KRUSHNA CHANDRA DAS VS KALIPRASANNA MAHAPATRA, DIRECTOR, HIGHER EDUCATION	ADV. VS	// 0 //
85	D-CONTC/46816/2024 CONTC/7655/2024	BIRAJ MOHAN MOHANTY VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
86	D-CONTC/46900/2024 CONTC/7656/2024	MAHENDRA NAIK VS ANU GARG, IAS	ADV. VS	// 0 //
87	D-CONTC/47021/2024 CONTC/7657/2024	AKSHAYA KUMAR SUBUDHI VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.	ASHUTOSH MISHRA VS	// 0 //
88	D-CONTC/46718/2024 CONTC/7658/2024	NIRANJAN SAHU VS ANU GARG, IAS	ADV. VS	// 0 //
89	D-CONTC/46996/2024 CONTC/7659/2024	SUKANTA CHANDRA BEHERA VS DEORANJAN KUMAR SINGH, I.A.S,	SHASHI BHUSAN JENA VS	// 0 //
90	D-CONTC/44974/2024 CONTC/7660/2024	BIPIN BIHARI SAMANTARAY VS SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION	BHABANI SAMAL VS	// 0 //
91	D-CONTC/47077/2024	BISWA RANJAN PATTNAIK	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7661/2024	VS PRASHANT KUMAR REDDY, MANAGING DIRECTOR, O.S.I.C	VS	() //
92	D-CRLA/30500/2024 CRLA/1118/2024	MADAN PRADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BOUDH /163 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000006/2022
93	D-CRLA/30948/2024 CRLA/1119/2024	RAMJAN KHAN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KHANDAGIRI P.S. /496 /2018 AD HOC ADDITIONAL SESSIONS JUDGE TR/0002633/2018
94	D-CRLA/33091/2024 CRLA/1120/2024	MANOJ KUMAR BARIK VS STATE OF ODISHA	ABAKASH NANDA VS	NAYAPALLI P.S. /519 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000565/2023
95	D-CRLA/33319/2024 CRLA/1121/2024	GOVINDA NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PAPADAHANDI /151 /2015 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000252/2016
96	D-CRLA/33031/2024 CRLA/1122/2024	MANTU@DEEPAK MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	JAJPUR TOWN /309 /2017 ADHOC ADDL. DIST. AND SESSIONS JUDGE Spl/0000002/2018
97	D-CRLA/33294/2024 CRLA/1123/2024	LAXMIBAI GURU VS STATE OF ODISHA(VIG.)	SEKH ZAKIR HUSSAIN VS	KORAPUT VIGILANCE /7 /2014 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000001/2014
98	D-CRLA/33628/2024 CRLA/1124/2024	NISAMANI SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TIGIRIA /92 /2020 A.D.J.(FTC),ATHGARAH(Cuttack) ST/0000054/2021
99	D-CRLA/33059/2024 CRLA/1125/2024	PRASANTA KUMAR SWAIN@CHILLA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BOLAGARH P.S. /23 /2020 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000307/2020
100	D-CRLMA/33466/2024 CRLMA/194/2024	SANJULATA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SINGLA /211 /2021 J.M.F.C.,BASTA(Baleshwar) CT/0000761/2021
101	D-CRLMC/33313/2024 CRLMC/4236/2024	RABI NARAYAN DLEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /198 /2020 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000551/2020
102	D-CRLMC/28978/2024 CRLMC/4237/2024	SURESH @ SURESH CHANDRA BAG VS	SWETAMBARA PUROHIT VS	/ /0 ASST. SESSIONS JUDGE,SONEPUR(Sonep

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/28979/2024 CRLMC/4238/2024	STATE OF ODISHA SURESH@SURESH CHANDRA BAG VS STATE OF ODISHA	SWETAMBARA PUROHIT VS	SC/0000013/2017 // ASST. SESSIONS JUEGE,SONEPUR(Sonepur) SC/0000012/2017
104	D-CRLMC/32935/2024 CRLMC/4239/2024	KABITA BHOI VS STATE OF ODISHA	UMESH KUMAR LENKA VS	GOBINDAPUR /19 /2018 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000285/2018
105	D-CRLMC/32264/2024 CRLMC/4240/2024	SRIDHAR GHADEI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BHADRAK TOWN /133 /2017 S.D.J.M.,BHADRAK(Bhadrak) GR/0000817/2017
106	D-CRLMC/33181/2024 CRLMC/4241/2024	DINESH@NILAMBARA SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SINDHIKELA PS /14 /2008 ASST. SESSIONS JUDGE,TITILAGARH(Balangir) SC/0000084/2011
107	D-CRLMC/32486/2024 CRLMC/4242/2024	AMULYA BADAETH@ ELIYA BADAETH VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /26 /2012 J.M.F.C.,DARINGBADI(Kandhamal) GR/0000095/2012
108	D-CRLMC/32715/2024 CRLMC/4243/2024	NARESH MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BARKOTE /231 /2020 A.D.J.,DEOGARH(Debagarh) ST/0000071/2022
109	D-CRLMC/33198/2024 CRLMC/4244/2024	KANCHANBALA SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KUMBHARAPARA /357 /2013 S.D.J.M.,PURI(Puri) GR/0002114/2013
110	D-CRLMC/32730/2024 CRLMC/4245/2024	NABAKISHOR NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUJUMURA /102 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000029/2024
111	D-CRLMC/33095/2024 CRLMC/4246/2024	DASHARATHI DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /231 /2024 J.M.F.C.,RANPUR(Nayagarh) CMC/0000041/2024
112	D-CRLMC/33133/2024 CRLMC/4247/2024	KARTIKA LAMA@BAHADUR VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	JEYPORE SADAR /99 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000039/2021
113	D-CRLMC/33094/2024 CRLMC/4248/2024	CHAGALI @ KRUPASINDHU BISWAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /66 /2015 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000078/2015

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/33174/2024 CRLMC/4249/2024	PRASHANTA KUMAR DASH VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /52 /2013 C.J.M.,SONEPUR(Sonepur) GR/0000157/2013
115	D-CRLMC/33819/2024 CRLMC/4250/2024	S.BALAJI ACHARY VS STATE OF ODISHA	DEVASHIS PANDA VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023
116	D-CRLMC/33352/2024 CRLMC/4251/2024	BULU GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /168 /2013 A.D.J.,CHATRAPUR(Ganjam) ST/0000210/2014
117	D-CRLMC/33391/2024 CRLMC/4252/2024	MD. NASIM @ GUDDU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /170 /2021 JMFC, HEMGIR(Sundargarh) GR/0001101/2021
118	D-CRLMC/33244/2024 CRLMC/4253/2024	PRABHAKAR SENAPATI VS STATE OF ODISHA	GUNAKAR MISHRA VS	GOSANINUAGAM /24 /2016 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000430/2016
119	D-CRLMC/33255/2024 CRLMC/4254/2024	LOKINATH KHORA@LAKINATH KHARA VS STATE OF ODISHA	SABYASACHI MISHRA VS	SEMILLIGUDA /28 /2021 NAYADHIKARI GRAMYA NAYALAYA, GR/0000015/2021
120	D-CRLMC/33554/2024 CRLMC/4255/2024	SACHIN SWALSINGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRAPUR /50 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000104/2021
121	D-CRLMC/33604/2024 CRLMC/4256/2024	RASHMITA SAHOO VS STATE OF ODISHA	ASHIS RANJAN MOHANTY VS	PARJANG /224 /2019 J.M.F.C,PARJANG(Dhenkanal) GR/0000212/2019
122	D-CRLMP/32064/2024 CRLMP/1503/2024	MINA DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// () //
123	D-CRLMP/32748/2024 CRLMP/1504/2024	DEEPAK KUMAR BEHERA VS SUBHASHREE MAJHI	SASHIBHUSAN DAS VS	SAHADEV KHUNTA /336 /2023 () //
124	D-CRLMP/28655/2024 CRLMP/1505/2024	RATNAKAR SAHOO VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// () //
125	D-CRLMP/31580/2024	BINAPANI PATTASANI	MANAS KUMAR CHAND	NIRAKARPUR /245 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1506/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/31829/2024 CRLMP/1507/2024	SARAT CHANDRA MOHARANA VS DIRECTOR GENERAL OF POLICE,CUTTACK	SWAYAMJIT ROUT VS	/ /0 () //
127	D-CRLMP/32520/2024 CRLMP/1508/2024	SANDEEP KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	/ / () //
128	D-CRLMP/32940/2024 CRLMP/1509/2024	MINAKHI DASH VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ /0 () //
129	D-CRLMP/33023/2024 CRLMP/1510/2024	SAKUNTALA PANDA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //
130	D-CRLMP/33448/2024 CRLMP/1511/2024	RANJAN PANDIA VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //
131	D-CRLMP/32883/2024 CRLMP/1512/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	BUGUDA /452 /2024 () //
132	D-CRLMP/33740/2024 CRLMP/1513/2024	CUTTACK SARASWATA SANGHA, CUTTACK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	/ /0 () //
133	D-CRLREV/33289/2024 CRLREV/653/2024	RANJEET RANJAN BEHERA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /25 /2019 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000009/2021
134	D-CRLREV/33480/2024 CRLREV/654/2024	AVAYA KUMAR PARIDA@ ABHAYA KUMAR PARIDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 ADDL DIST AND SESSIONS JUDGE,JAIP CRA/0000016/2023
135	D-DSREF/33775/2024 DSREF/5/2024	STATE OF ODISHA VS PRASANT BAGAR	ADV. VS	JAMANKIRA /32 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000014/2022
136	D-FAO/44651/2024 FAO/519/2024	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS	SOMNATH ROY VS	/ / COMNR.FOR EMPLOYEES COMP./ASST

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/44430/2024 FAO/520/2024	SAUDAMINI MALLIK JAGABANDHU DEHURI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	EC/0000372/2021 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000253/2018
138	D-FAO/44658/2024 FAO/521/2024	THE MANAGER LEGAL HUB M/S ORIENTAL INSURANCE CO. LTD.,BBSR VS MALLY NAIK	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000075/2021
139	D-ITA/46661/2024 ITA/30/2024	PRINCIPAL COMMISSIONER OF INCOME TAX VS SANDEEP KUMAR AGARWAL	SUBASH CHANDRA MOHANTY,SSC VS	// INCOME TAX APPEALATE TRIBUNAL, IT/0000080/2024
140	D-MACA/43703/2024 MACA/1127/2024	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD.,, SAMBALPUR VS MAMATA MISHRA	SUBRAT SATPATHY VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000079/2022
141	D-MACA/43844/2024 MACA/1128/2024	DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD., CUTTACK VS NIRANJAN BEHERA	RAMESH CHANDRA SAHOO VS	// IV MACT, JAGATSINGHPUR(Jagatsinghap Mac/0000004/2019
142	D-MACA/46628/2024 MACA/1129/2024	DHRUB CHARAN DASH VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// A.D.J.,BOUDH(Baudh) Mac/0000038/2018
143	D-MACA/46651/2024 MACA/1130/2024	THE DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD.,BERHAMPUR VS GEDAMU NARAYAN DORA@ G. NARAYAN	PRITIKASH KUMAR MOHANTY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000030/2021
144	D-MACA/42677/2024 MACA/1131/2024	SAILABALA DALEI VS AKULA RANA	SUSANT KUMAR MOHANTY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000754/2016
145	D-MACA/45277/2024 MACA/1132/2024	DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO.LTD, ANGUL VS SARITA AGARWAL	SOMNATH ROY VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000021/2023
146	D-MATA/43800/2024 MATA/393/2024	KRUSHNA CHANDRA TRIPATHY VS BISHNUPRIYA KAR	JASHOBANTA DASH VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000112/2022
147	D-MATA/45609/2024 MATA/394/2024	JOGAMAYA PATI VS SATYAJIT PADHI	SASANKA SEKHAR SATAPATHY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000148/2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MATA/46098/2024 MATA/395/2024	ASHOK KUMAR SAHOO VS GOMATI JENA	GOPAL KRUSHNA NANDA VS	// JUDGE, FAMILY COURT, DEOGARH(De CP/0000008/2023
149	D-MSA/46527/2024 MSA/39/2024	M/S. KESHARI ESTATES PVT. LTD., BBSR VS ANJANA PATRO	SUDEEP KUMAR SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR Cc/0000250/2019
150	D-MSA/46530/2024 MSA/40/2024	M/S. KESHARI ESTATES PVT. LTD., BBSR VS ANJANA PATRO	SUDEEP KUMAR SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000002/2021
151	D-MSA/43694/2024 MSA/41/2024	ABC DEVELOPERS, BERHAMPUR VS ER. GOURI SHANKAR PATRO	SUDEEP KUMAR SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000172/2023
152	D-MSA/43696/2024 MSA/42/2024	ABC DEVELOPERS, BERHAMPUR VS DR. RITANJALI BEHERA	SUDEEP KUMAR SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000173/2023
153	D-RPFAM/46716/2024 RPFAM/323/2024	MANAS KUMAR ROUL VS ROJALIN ROUL	AKSHAYA KUMAR JENA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000115/2022
154	D-RSA/46655/2024 RSA/402/2024	GOLAP CHANDRA PATEL VS AJAYA KUMAR SAHU	AJIT KUMAR TRIPATHY VS	// DISTRICT AND SESSIONS JUDGE,JHAR CS/0000020/2024
155	D-RSA/46961/2024 RSA/403/2024	RAIMUNI HEMBRAM VS KAIRA HEMBRAM	PRAKASH RANJAN BARIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000011/2020
156	D-RVWPET/44224/2024 RVWPET/272/2024	BIKRAMADITYA SATAPATHY VS MANAGING DIRECTOR /CHIEF EXECUTIVE OFFICER , TPWODL ,, SAMBALPUR	KOUSIK ANANDA GURU VS	// (//
157	D-TRP(C)/46565/2024 TRP(C)/353/2024	JAGATMATA SAHOO @ BARSHA VS JITENDRA KUMAR SAHOO	RITURANJAN CHHOTARAY VS	// JUDGE, FAMILY COURT, BOUDH(Baudh CP/0000025/2024
158	D-TRP(C)/46567/2024 TRP(C)/354/2024	TUNI @ RASMIMALA SAHU VS NARAYAN SAHU	RAJESH KUMAR MAHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000129/2024
159	D-TRP(C)/46703/2024	RABINA NAHAK	SANTOSH KUMAR MAHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/355/2024	VS SUNU KUMAR NAHAK	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000293/2023
160	D-WA/46263/2024 WA/3057/2024	JUNIOR ENGINEER, ELECTRICAL REAMAL, TPWODL, DEOGARH VS DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, DEOGARH	PRASANTA KUMAR TRIPATHY VS	// 0 //
161	D-WA/46497/2024 WA/3058/2024	SARBESWAR SETHI VS MANASRANJAN SETHI	UMA CHARAN MISHRA VS	// 0 //
162	D-WA/46608/2024 WA/3059/2024	BHARAT CHANDRA GARTIA VS KANHU CHARAN GARTIA	NARAYAN PRASAD PARIJA VS	// 0 //
163	D-WA/46627/2024 WA/3060/2024	STATE OF ODISHA VS SARAT KUMAR JENA	DEBASIS NAYAK, A.G.A. VS	// 0 //
164	D-WA/46652/2024 WA/3061/2024	STATE OF ODISHA VS DHANANJAY KAR	DEBASIS NAYAK, A.G.A. VS	// 0 //
165	D-WA/46738/2024 WA/3062/2024	STATE OF ODISHA VS SATYABAN JENA	SURYA NARAYAN PATTANAIAK, A.G.A. VS	// 0 //
166	D-WA/46739/2024 WA/3063/2024	STATE OF ODISHA VS NARENDRA KUMAR SAHU	SURYA NARAYAN PATTANAIAK,A.G.A. VS	// 0 //
167	D-WA/44172/2024 WA/3064/2024	NRUSINGHA CHARANA DASH @ DAS VS MEMBER,BOARD OF REVENUE,CUTTACK	TUSAR KUMAR MISHRA VS	// 0 //
168	D-WA/46564/2024 WA/3065/2024	STATE OF ODISHA VS BIJAYA KUMAR GOUDA	SANGRAM JENA, A.G.A. VS	// 0 //
169	D-WA/46606/2024 WA/3066/2024	STATE OF ODISHA VS NIRANJAN BISWAL	DEBASIS NAYAK, A.G.A. VS	// 0 //
170	D-WA/46676/2024 WA/3067/2024	STATE OF ODISHA VS	DEBASIS NAYAK, A.G.A. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/46756/2024 WA/3068/2024	JAYANTA NARAYAN PATI ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR VS KASTURI DAS	SASWAT DAS VS	// // 0 //
172	D-WA/46817/2024 WA/3069/2024	STATE OF ODISHA VS TAPAN KUMAR MOHANTY	NIHARKANTA PRAHARAJ,A.G.A VS	// 0 //
173	D-WA/46820/2024 WA/3070/2024	STATE OF ODISHA VS JAGANNATH KAR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
174	D-WA/46833/2024 WA/3071/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
175	D-WA/44181/2024 WA/3072/2024	RAMLAL TANTY VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
176	D-WA/46562/2024 WA/3073/2024	STATE OF ODISHA VS DIGAMBAR RANA	SANGRAM JENA, A.G.A. VS	// 0 //
177	D-WA/46819/2024 WA/3074/2024	STATE OF ODISHA VS UMAKANTA SAMAL	DEBASIS NAYAK, A.G.A. VS	// 0 //
178	D-WP(C)/45870/2024 WP(C)/27719/2024	GHANASHYAM SAHU VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	// 0 //
179	D-WP(C)/43487/2024 WP(C)/27720/2024	BHARAT BHUSAN PARIDA VS UNION OF INDIA	ASMIYA RANJAN MAJHI VS	// 0 //
180	D-WP(C)/46329/2024 WP(C)/27721/2024	SUABSH CHANDRA NANDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
181	D-WP(C)/44077/2024 WP(C)/27722/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/45144/2024 WP(C)/27723/2024	PRIYANKA PRIYADARSINI JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
183	D-WP(C)/46879/2024 WP(C)/27724/2024	BISWABHARATI PRADHAN VS SUB COLLECTOR, SADAR CUTTACK	SUBASH CHANDRA ACHARYA VS	// 0 //
184	D-WP(C)/45914/2024 WP(C)/27725/2024	SUBHADRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
185	D-WP(C)/45919/2024 WP(C)/27726/2024	T.TULASI DAS VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
186	D-WP(C)/45596/2024 WP(C)/27727/2024	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
187	D-WP(C)/43281/2024 WP(C)/27728/2024	SATRUGHAN SITHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
188	D-WP(C)/45622/2024 WP(C)/27729/2024	URMILA RAY VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
189	D-WP(C)/47109/2024 WP(C)/27730/2024	PRATYUSH KUMAR TRIPATHY VS ODISHA GRAMYA BANK, KHANDAGIRI, BBSR	SUDARSHAN NANDA VS	// 0 //
190	D-WP(C)/45924/2024 WP(C)/27731/2024	PUCHA GOURI PRASAD @ P. GOURI PRASAD VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
191	D-WP(C)/45945/2024 WP(C)/27732/2024	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	D-WP(C)/43583/2024 WP(C)/27733/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
193	D-WP(C)/45618/2024	SUBHENDU MISHRA	BIKRAM CHANDRA GHADEI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27734/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/45982/2024 WP(C)/27735/2024	GOURI BALA BEURA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
195	D-WP(C)/46004/2024 WP(C)/27736/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
196	D-WP(C)/43585/2024 WP(C)/27737/2024	PINKI PRIYADARSANI GHADAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
197	D-WP(C)/46873/2024 WP(C)/27738/2024	PANKAJ KUMAR NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
198	D-WP(C)/46109/2024 WP(C)/27739/2024	PITABAS RATHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
199	D-WP(C)/46216/2024 WP(C)/27740/2024	M/S SEASIDE UTILITIES PVT. LTD., BBSR VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
200	D-WP(C)/46432/2024 WP(C)/27741/2024	PERAMALA PRIYANKA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
201	D-WP(C)/46278/2024 WP(C)/27742/2024	K.ISWAR RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
202	D-WP(C)/43586/2024 WP(C)/27743/2024	MANORANJAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
203	D-WP(C)/46435/2024 WP(C)/27744/2024	DEVADI SUKANYA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
204	D-WP(C)/47162/2024 WP(C)/27745/2024	ASHIS KUMAR MISHRA VS	RUPESH KUMAR KANUNGO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/46129/2024 WP(C)/27746/2024	STATE OF ODISHA ANANTA CHARAN PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
206	D-WP(C)/46459/2024 WP(C)/27747/2024	STATE OF ODISHA KOMMANA MADHAVI LATHA VS	ASHOK KUMAR BEHERA VS	// // ()
207	D-WP(C)/45658/2024 WP(C)/27748/2024	STATE OF ODISHA AYUTA PADHI VS	AJAYA KUMAR PARIDA VS	// // ()
208	D-WP(C)/46182/2024 WP(C)/27749/2024	STATE OF ODISHA SUDHANSHU SEKHAR PANDA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
209	D-WP(C)/43998/2024 WP(C)/27750/2024	JOINT COMNR-CUM-ASSISTANT SETTLEMENT OFFICER, BHADRAK SUBHASHREE PARIDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
210	D-WP(C)/46852/2024 WP(C)/27751/2024	STATE OF ODISHA SUBARNA KISAN VS	PRAKASH CHANDRA DASH VS	// // ()
211	D-WP(C)/46048/2024 WP(C)/27752/2024	STATE OF ODISHA DILLIP KUMAR BARIK VS	BIMBISAR DASH VS	// // ()
212	D-WP(C)/46378/2024 WP(C)/27753/2024	STATE OF ODISHA M/S. S.R.B. MULTITECH LTD., CUTTACK VS	PRASHANTA KUMAR MOHANTY VS	// // ()
213	D-WP(C)/46463/2024 WP(C)/27754/2024	STATE OF ODISHA PEDAPOLU BHARATHI VS	ASHOK KUMAR BEHERA VS	// // ()
214	D-WP(C)/45913/2024 WP(C)/27755/2024	STATE OF ODISHA AJAY KUMAR SETHI VS	PRAVASH CHANDRA JENA VS	// // ()
215	D-WP(C)/46485/2024 WP(C)/27756/2024	STATE OF ODISHA SATYABRATA MATIAMISHRA VS	DHANESWAR BEHERA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/46201/2024 WP(C)/27757/2024	M/S. MITAL INFRA PROJECTS, NUAPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
217	D-WP(C)/46974/2024 WP(C)/27758/2024	M/S. RAMA CHANDRA BEHERA, ANGUL VS JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, ANGUL	KAJAL SAHOO VS	// 0 //
218	D-WP(C)/45659/2024 WP(C)/27759/2024	RABINDRA NATH SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
219	D-WP(C)/43784/2024 WP(C)/27760/2024	NUADEI PATEL VS STATE OF ODISHA	SURYA NARAYAN SATAPATHY VS	// 0 //
220	D-WP(C)/43799/2024 WP(C)/27761/2024	KISHORE JENA VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
221	D-WP(C)/44074/2024 WP(C)/27762/2024	BIJAYA NAYAK VS ODISHA HUMAN RIGHTS COMMISSION	VINAY KUMAR PARIHAR VS	// 0 //
222	D-WP(C)/44071/2024 WP(C)/27763/2024	BALABHADRA PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
223	D-WP(C)/46574/2024 WP(C)/27764/2024	BISWAJIT KARMAKAR VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
224	D-WP(C)/44072/2024 WP(C)/27765/2024	SURATH SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
225	D-WP(C)/44073/2024 WP(C)/27766/2024	BAIKUNTHA MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
226	D-WP(C)/44089/2024 WP(C)/27767/2024	MALAYA KUMAR TRIPATHY VS MANAGING COMMITTEE OF INSTITUTE OF MANAGEMENT AND INFORMATION SCIENCE (IMIS)	JAJATI KISHORE MOHANTY VS	// 0 //
227	D-WP(C)/44078/2024	MAMATA DASH	GOPAL KRUSHNA NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27768/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44079/2024 WP(C)/27769/2024	MANAMOHINI PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
229	D-WP(C)/45664/2024 WP(C)/27770/2024	SANJUKTA PADHI VS STATE OF ODISHA	AJAYA KUMAR PARIDA VS	// 0 //
230	D-WP(C)/44586/2024 WP(C)/27771/2024	PRAKASH DIGAL VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
231	D-WP(C)/44681/2024 WP(C)/27772/2024	M/S. BICHHONA CENTRE, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
232	D-WP(C)/46032/2024 WP(C)/27773/2024	SITA DAS VS AXIS BANK, DELTA COLONY BRANCH, BBSR	SAIBRATA RATH VS	// 0 //
233	D-WP(C)/47036/2024 WP(C)/27774/2024	TRILOCHAN SAHOO VS THE GREATER GANJAM GAJAPATI COOP. MILK PRODUCERS UNION LTD., GANJAM	SASWAT KUMAR ACHARYA VS	// 0 //
234	D-WP(C)/46673/2024 WP(C)/27775/2024	SUDHAKAR NAYAK VS THE COMPETENT AUTHORITY AND THE LAND ACQUISITION OFFICER, KHURDA	SOUMYA MISHRA VS	// 0 //
235	D-WP(C)/44127/2024 WP(C)/27776/2024	AJAYA NARAYAN SAMAL VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	KAMAL RAY VS	// 0 //
236	D-WP(C)/44856/2024 WP(C)/27777/2024	JADUNATH BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
237	D-WP(C)/45739/2024 WP(C)/27778/2024	ASITA KUMAR NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //
238	D-WP(C)/46522/2024 WP(C)/27779/2024	SUSIL KUMAR MOHARANA VS	DHANESWAR BEHERA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/44169/2024 WP(C)/27780/2024	STATE OF ORISSA BAIKUNTHA NAYAK VS	PRAVASH CHANDRA JENA VS	// // ()
240	D-WP(C)/46375/2024 WP(C)/27781/2024	STATE OF ODISHA THE BALANGIR DISTRICT CENTRAL CO-OPERATIVE BANK LTD, BOLANGIR VS	GOKULANANDA SAHU VS	// // ()
241	D-WP(C)/46525/2024 WP(C)/27782/2024	SATYA NARAYAN SETHI AKSHAYA KUMAR DAS VS	DHANESWAR BEHERA VS	// // ()
242	D-WP(C)/47074/2024 WP(C)/27783/2024	STATE OF ORISSA SCHOOL FOR DEAF, MANAGED BY GEN SECY, PATITAPABAN SEVA SANGHA, PURISWAPNIL ROY VS	VS	// // ()
243	D-WP(C)/47112/2024 WP(C)/27784/2024	STATE OF ODISHA PRASANT KUMAR PRAHARAJ VS	SARAT KUMAR ACHARYA VS	// // ()
244	D-WP(C)/46470/2024 WP(C)/27785/2024	STATE OF ODISHA BIRABAR SAHOO VS	DHANESWAR BEHERA VS	// // ()
245	D-WP(C)/44855/2024 WP(C)/27786/2024	STATE OF ODISHA HEMANTA KUMAR SHARMA VS	SANTOSH KUMAR MISHRA VS	// // ()
246	D-WP(C)/46478/2024 WP(C)/27787/2024	THE COMNR, (AUDIT) GST AND CE, AUDIT COMMISSIONERATE, BBSR HRUSHIKESH SAHU VS	DHANESWAR BEHERA VS	// // ()
247	D-WP(C)/46494/2024 WP(C)/27788/2024	STATE OF ODISHA BASUDEV DAS VS	MAHENDRA KUMAR SAHOO VS	// // ()
248	D-WP(C)/45670/2024 WP(C)/27789/2024	STATE OF ODISHA ANJANA PANIGRAHI VS	AJAYA KUMAR PARIDA VS	// // ()
249	D-WP(C)/45046/2024 WP(C)/27790/2024	STATE OF ODISHA SUVENDRA KUMAR MALLICK VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/46528/2024 WP(C)/27791/2024	GOPABANDHU PRADHAN VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
251	D-WP(C)/46496/2024 WP(C)/27792/2024	PRABHUDATTA DIBYAJYOTI SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
252	D-WP(C)/47107/2024 WP(C)/27793/2024	ALOK KUMAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
253	D-WP(C)/46532/2024 WP(C)/27794/2024	BIBEKANANDA MOHANTY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
254	D-WP(C)/45052/2024 WP(C)/27795/2024	PADMALOCHAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
255	D-WP(C)/46505/2024 WP(C)/27796/2024	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
256	D-WP(C)/46535/2024 WP(C)/27797/2024	BENUDHAR ROUT VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
257	D-WP(C)/46516/2024 WP(C)/27798/2024	RATAN KUMAR BOHIDAR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
258	D-WP(C)/46585/2024 WP(C)/27799/2024	BRAJA BEHERA VS THE EXECUTIVE ENGINEER (ELECTRICAL) TPCODL , KHURDA	ARUNA KUMAR NAYAK VS	// 0 //
259	D-WP(C)/46520/2024 WP(C)/27800/2024	ANIRUDDHA KUMAR BARIK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
260	D-WP(C)/46760/2024 WP(C)/27801/2024	PANCHANANA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
261	D-WP(C)/46524/2024	SAIBHUSAN ROUT	DURGA PRASANNA MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27802/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47009/2024 WP(C)/27803/2024	ROHITA SETHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
263	D-WP(C)/46409/2024 WP(C)/27804/2024	IDISH CHANDRA BHUYAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
264	D-WP(C)/46770/2024 WP(C)/27805/2024	SUDARSAN SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
265	D-WP(C)/47302/2024 WP(C)/27806/2024	SUSANTA SAHU VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
266	D-WP(C)/47307/2024 WP(C)/27807/2024	SOHAN RAM VS UPENDRA NATH MOHANTA	MR.MOHAN KUMAR SAHU ARIJEET MISHRA VS	// // 0 //
267	D-WP(C)/47004/2024 WP(C)/27808/2024	BAIJAYANTI NAIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
268	D-WP(C)/46464/2024 WP(C)/27809/2024	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //
269	D-WP(C)/46333/2024 WP(C)/27810/2024	HADIBANDHU PATRA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
270	D-WP(C)/45192/2024 WP(C)/27811/2024	CHANDRA SEKHAR PARIDA VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	// 0 //
271	D-WP(C)/46548/2024 WP(C)/27812/2024	GAYATRI BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
272	D-WP(C)/46551/2024 WP(C)/27813/2024	ANKIT LAKHANI VS	BAIBASWATA PANIGRAHI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/46595/2024 WP(C)/27814/2024	PRINCIPAL SECY TO GOVT REVENUE AND D.M. DEPT, BBSR SARASWATI DALAI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// // 0 //
274	D-WP(C)/46598/2024 WP(C)/27815/2024	AKHAYA KUMAR MALLICK VS STATE OF ODISHA	GURUDUTTA KAR VS	// 0 //
275	D-WP(C)/46605/2024 WP(C)/27816/2024	SARMISTA SENAPATY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
276	D-WP(C)/45737/2024 WP(C)/27817/2024	ASITA KUMAR NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //
277	D-WP(C)/44069/2024 WP(C)/27818/2024	BALI SAHOO VS STATE OF ODISHA	JIBANKANTA PATTANAIAK VS	// 0 //
278	D-WP(C)/47279/2024 WP(C)/27819/2024	MUKUL KUMAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
279	D-WP(C)/45677/2024 WP(C)/27820/2024	TANUJA KANUNGO VS STATE OF ODISHA	AJAYA KUMAR PARIDA VS	// 0 //
280	D-WP(C)/44075/2024 WP(C)/27821/2024	NIRANJAN LENKA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
281	D-WP(C)/43715/2024 WP(C)/27822/2024	SIBANANDA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
282	D-WP(C)/47328/2024 WP(C)/27823/2024	AJAY KUMAR ROY VS MAHANADI COALFIELDS LIMITED	LALIT KUMAR MAHARANA VS	// 0 //
283	D-WP(C)/47364/2024 WP(C)/27824/2024	HARIHAR PUJHARI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/46960/2024 WP(C)/27825/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //
285	D-WP(C)/47366/2024 WP(C)/27826/2024	JOGESH SARKAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
286	D-WP(C)/44840/2024 WP(C)/27827/2024	KALPANA BISWAS VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
287	D-WP(C)/44080/2024 WP(C)/27828/2024	PRAMOD CHANDRA RATH VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
288	D-WP(C)/47062/2024 WP(C)/27829/2024	BALASORE MAHILA COLLEGE,BALASORE VS THE REGIONAL PROVIDENT FUND COMMISSIONER,BBSR	RAGHUNATH SINGH VS	// 0 //
289	D-WP(C)/44231/2024 WP(C)/27830/2024	M/S. NARBHERAM POWER AND STEEL (P) LTD., BARBIL VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
290	D-WP(C)/47312/2024 WP(C)/27831/2024	DR.ANUPAM MISHRA VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
291	D-WP(C)/47368/2024 WP(C)/27832/2024	ADITYA SANDHA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
292	D-WP(C)/46186/2024 WP(C)/27833/2024	SK ARIF VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
293	D-WP(C)/46785/2024 WP(C)/27834/2024	SUBHASHREE KHANDAPATRA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
294	D-WP(C)/47373/2024 WP(C)/27835/2024	ARUN KUMAR MEHER VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
295	D-WP(C)/46561/2024	PRATAP KISHORE PANIGRAHI	MANAS PATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27836/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/46886/2024 WP(C)/27837/2024	SURACHITA JENA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
297	D-WP(C)/44625/2024 WP(C)/27838/2024	SANJAY KUMAR NAYAK VS ELECTION OFFICER BABANPUR GRAM PANCHAYAT CONSTITUENCY CUM BLOCK DEVELOPMENT OFFICER , GANJAM	SURESH KUMAR PANDA VS	// 0 //
298	D-WP(C)/46610/2024 WP(C)/27839/2024	LINGARAJ DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
299	D-WP(C)/44740/2024 WP(C)/27840/2024	SRIKANTA CHANDRA SUNDAR RAY VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// 0 //
300	D-WP(C)/46761/2024 WP(C)/27841/2024	BABULI KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
301	D-WP(C)/46634/2024 WP(C)/27842/2024	SUCHISMITA BARAL VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //
302	D-WP(C)/46741/2024 WP(C)/27843/2024	SUMITRA BARIK VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //
303	D-WP(C)/44313/2024 WP(C)/27844/2024	SUKADEV MOHAPATRA VS STATE OF ODISHA	RAJENDRA KUMAR MUND VS	// 0 //
304	D-WP(C)/45061/2024 WP(C)/27845/2024	SUNA NAIK VS THE COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	ARUN KUMAR DAS VS	// 0 //
305	D-WP(C)/46645/2024 WP(C)/27846/2024	MINATI DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
306	D-WP(C)/46646/2024 WP(C)/27847/2024	KAUSTUVA BARIK VS	MANAS PATI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/47101/2024 WP(C)/27848/2024	STATE OF ODISHA ISWAR CHANDRA SWAIN VS	SUBHADUTTA ROUTRAY VS	// // ()
308	D-WP(C)/45112/2024 WP(C)/27849/2024	STATE OF ODISHA RIMONG MARIJU VS	NAGEN KUMAR BARIK VS	// // ()
309	D-WP(C)/46697/2024 WP(C)/27850/2024	STATE OF ODISHA RAGHUNATH PANIGRAHI VS	ADISHA MOHANTY VS	// // ()
310	D-WP(C)/45166/2024 WP(C)/27851/2024	STATE OF ODISHA NIRANJAN MUDULI VS	UMESH CHANDRA BEHURA VS	// // ()
311	D-WP(C)/46685/2024 WP(C)/27852/2024	UNION OF INDIA ASHISH AGRAWAL VS	ASHIS KUMAR MISHRA VS	// // ()
312	D-WP(C)/44562/2024 WP(C)/27853/2024	STATE OF ORISSA LAL MOHAN HATI VS	SOUMYA RANJAN MOHANTY VS	// // ()
313	D-WP(C)/45184/2024 WP(C)/27854/2024	UNION OF INDIA RABINDRA KUMAR BEHERA VS	DAYANANDA MOHAPATRA VS	// // ()
314	D-WP(C)/45652/2024 WP(C)/27855/2024	STATE OF ODISHA MANMOHAN MISHRA @ MANAMOHAN MISHRA VS	AJAYA KUMAR PARIDA VS	// // ()
315	D-WP(C)/45963/2024 WP(C)/27856/2024	STATE OF ODISHA GAYATREE SAHOO VS	JUDHISTHIR SAHOO VS	// // ()
316	D-WP(C)/46331/2024 WP(C)/27857/2024	STATE OF ODISHA BIJAYA KUMAR RAY VS	NARENDRA KUMAR DAS VS	// // ()
317	D-WP(C)/45128/2024 WP(C)/27858/2024	STATE OF ODISHA DIBAKAR SAHU VS	JAYADEBA BEHERA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/45646/2024 WP(C)/27859/2024	MANJULA PANDA VS STATE OF ODISHA	AJAYA KUMAR PARIDA VS	// 0 //
319	D-WP(C)/46675/2024 WP(C)/27860/2024	SK. ALLAUDDIN VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
320	D-WP(C)/47352/2024 WP(C)/27861/2024	KALANDI CHARAN SAHOO VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
321	D-WP(C)/46782/2024 WP(C)/27862/2024	ABANI KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
322	D-WP(C)/46259/2024 WP(C)/27863/2024	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
323	D-WP(C)/46279/2024 WP(C)/27864/2024	SURUBABU MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
324	D-WP(C)/47337/2024 WP(C)/27865/2024	MAA BUDHIMANGALA SHG., KENDRAPARA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
325	D-WP(C)/46490/2024 WP(C)/27866/2024	BIJAN RAY VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
326	D-WP(C)/44504/2024 WP(C)/27867/2024	AMITA DAS VS UNION OF INDIA	PRAVASH CHANDRA JENA VS	// 0 //
327	D-WP(C)/46877/2024 WP(C)/27868/2024	MANGALU NAIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
328	D-WP(C)/46647/2024 WP(C)/27869/2024	RADHASHYAM BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	D-WP(C)/46286/2024	JYOTI RANJAN DAS	GOPINATH SETHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27870/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/44505/2024 WP(C)/27871/2024	DIPTIRANJAN MAHANTA VS UNION OF INDIA	SAROJANANDA MISHRA VS	// 0 //
331	D-WP(C)/47344/2024 WP(C)/27872/2024	SUNEMI MANDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
332	D-WP(C)/47039/2024 WP(C)/27873/2024	M/S. SHREE JAY GURU SECURITY AGENCY., BALESWAR VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BALASORE-1	ITISHREE TRIPATHY VS	// 0 //
333	D-WP(C)/46474/2024 WP(C)/27874/2024	LT COLONEL(DR) LAXMI DHAR BHUYAN VS CHIEF OF ARMY STAFF, SOUTH BLOCK, NEW DELHI	SANTOSH KUMAR MOHANTY VS	// 0 //
334	D-WP(C)/47265/2024 WP(C)/27875/2024	DR.SUPREET SAURAV VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
335	D-WP(C)/46707/2024 WP(C)/27876/2024	BAIDYANATH PRUSTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
336	D-WP(C)/43019/2024 WP(C)/27877/2024	M/S SHREE JAI BALAJI UDYOG, BBSR VS STATE OF ODISHA	ANSHUMAN RAY VS	// 0 //
337	D-WP(C)/46772/2024 WP(C)/27878/2024	TUKUNA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
338	D-WP(C)/46491/2024 WP(C)/27879/2024	GOURAHARI JOSHI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
339	D-WP(C)/45226/2024 WP(C)/27880/2024	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
340	D-WP(C)/44600/2024 WP(C)/27881/2024	DEBANANDA MOHAPATRA VS	BASUDEV BARIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/47070/2024 WP(C)/27882/2024	THE STATE OF ODISHA SUJIT KUMAR PAA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
342	D-WP(C)/43311/2024 WP(C)/27883/2024	RAJAT KUMAR TANTY VS STATE OF ODISHA	SARBESWAR BEHERA VS	// // ()
343	D-WP(C)/47072/2024 WP(C)/27884/2024	ASHALATA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
344	D-WP(C)/44965/2024 WP(C)/27885/2024	PRAMOD BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// // ()
345	D-WP(C)/47073/2024 WP(C)/27886/2024	SAROJ KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
346	D-WP(C)/45035/2024 WP(C)/27887/2024	BATAKRUSHNA MAHAPATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
347	D-WP(C)/44803/2024 WP(C)/27888/2024	RAMESH MUDULI VS STATE OF ODISHA	ABAKASH NANDA VS	// // ()
348	D-WP(C)/47332/2024 WP(C)/27889/2024	THANAPATI WSHG, HALADIA VS STATE OF ODISHA	APARESH BHOI VS	// // ()
349	D-WP(C)/47453/2024 WP(C)/27890/2024	KAMALAKANTA SWAIN VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	DEBASISH PATNAIK VS	// // ()
350	D-WPCRL/33047/2024 WPCRL/128/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ITAMATI /60 /2024 () //
351	D-ABLAPL/33067/2024 ABLAPL/12616/2024	LALITA MOHAN DAS VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	BERHAMPUR TOWN /314 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/33201/2024 ABLAPL/12617/2024	BALARAM NATH VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA TOWN /644 /2024 () //
353	D-ABLAPL/33330/2024 ABLAPL/12618/2024	SANJAY NANDI VS STATE OF ODISHA	DEBASNAN DAS VS	CUTTACK SADAR /596 /2024 () //
354	D-ABLAPL/33455/2024 ABLAPL/12619/2024	SULOCHANA MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH SADAR /144 /2020 () //
355	D-ABLAPL/30296/2024 ABLAPL/12620/2024	DUSHMANTA PRADHAN @ YASOBANTA PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	N.T.P.C. /13 /2023 () //
356	D-ABLAPL/33456/2024 ABLAPL/12621/2024	SUSANTA KUMAR BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /471 /2024 () //
357	D-ABLAPL/33459/2024 ABLAPL/12622/2024	GADADHAR RAJ VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /238 /2024 () //
358	D-ABLAPL/33460/2024 ABLAPL/12623/2024	ANI @ ANITA UTTARKABAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /83 /2018 () //
359	D-ABLAPL/31284/2024 ABLAPL/12624/2024	ANTU PATRA @ MANTU PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /119 /2000 () //
360	D-ABLAPL/33462/2024 ABLAPL/12625/2024	MANAS RANJAN MUDULI @ PAPU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000427/2024
361	D-ABLAPL/33499/2024 ABLAPL/12626/2024	KARTIKA SAHOO @ PRADIPTA @ PRADEEP RANJAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000293/2024
362	D-ABLAPL/33290/2024 ABLAPL/12627/2024	TEJASWI BAISHNAV VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BELTUKURI /106 /2024 () //
363	D-ABLAPL/33481/2024	DIPU DAS @ SANJAYA KUMAR SAHOO	PRADIPTA BEURA	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12628/2024	VS STATE OF ODISHA	VS	J.M.F.C.,TIGIRIA(Cuttack)
364	D-ABLAPL/31313/2024 ABLAPL/12629/2024	ANANDA HO VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	2(A)CC/0000060/2024 MOHULDIHA /53 /2024 () //
365	D-ABLAPL/33502/2024 ABLAPL/12630/2024	KAUSALYA KANTHA VS STATE OF ODISHA	AMARESH DAS VS	/ /0 () //
366	D-ABLAPL/33489/2024 ABLAPL/12631/2024	DR. SUBHAKANTA CHOUDHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TANGARPALI /112 /2019 () //
367	D-ABLAPL/33519/2024 ABLAPL/12632/2024	PRAFULLA PUHAN VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	GONDIA /324 /2024 () //
368	D-ABLAPL/32115/2024 ABLAPL/12633/2024	PAHALI JENA @ PRAHALLAD JENA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	NIRAKARPUR /130 /2024 () //
369	D-ABLAPL/33512/2024 ABLAPL/12634/2024	AMAN AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /444 /2024 () //
370	D-ABLAPL/33522/2024 ABLAPL/12635/2024	PRASAD SITHA @ PARBATIA SITHA VS STATE OF ODISHA	SANTOSHI BEHERA VS	ATHGARH /304 /2024 () //
371	D-ABLAPL/33517/2024 ABLAPL/12636/2024	SOUMYA RANJAN PANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /536 /2024 () //
372	D-ABLAPL/32406/2024 ABLAPL/12637/2024	KAPILA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 J.M.F.C.,BASUDEVPUR(Bhadrak) 2(A)CC/0000262/2024
373	D-ABLAPL/33525/2024 ABLAPL/12638/2024	BASANTA KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /168 /2024 () //
374	D-ABLAPL/33537/2024 ABLAPL/12639/2024	AMAN BHARIMALLA VS	PARTHA SARATHI DAS VS	KHURDA SADAR /228 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/32815/2024 ABLAPL/12640/2024	STATE OF ODISHA KALIA @ SONAM SRIDHAR NAYAK VS	RAMESH CHANDRA SWAIN VS	// BINJHARPUR /255 /2024 ()
376	D-ABLAPL/33569/2024 ABLAPL/12641/2024	STATE OF ODISHA SANU @ SACHIDANANDA PUHAN VS	CHITTA RANJAN PATTNAIK VS	// GONDIA /324 /2024 ()
377	D-ABLAPL/33575/2024 ABLAPL/12642/2024	STATE OF ODISHA PADLAM KHADA VS	SATYAJIT MOHAPATRA VS	// MAHANGA /368 /2024 ()
378	D-ABLAPL/32906/2024 ABLAPL/12643/2024	STATE OF ODISHA MANGARAJ MOHANTY VS	SUMANTA MALIK VS	// GONDIA /328 /2024 ()
379	D-ABLAPL/33577/2024 ABLAPL/12644/2024	STATE OF ODISHA BHABANI SANKAR KHILLO VS	SATYAJIT MOHAPATRA VS	// MAHANGA /368 /2024 ()
380	D-ABLAPL/32984/2024 ABLAPL/12645/2024	STATE OF ODISHA DIPUNA @ DANIA @ PRADEEP KUMAR BEHERA VS	SAROJ KUMAR PADHI VS	// PIPLI /427 /2024 ()
381	D-ABLAPL/33584/2024 ABLAPL/12646/2024	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	ANAND PRAKASH DAS VS	// / /0 ()
382	D-ABLAPL/33523/2024 ABLAPL/12647/2024	UNION OF INDIA (DIRECTORATE OF REVENUE INTELLIGENCE) NIRANJAN DASH VS	HARIPAD MOHANTY VS	// DHENKANAL TOWN /747 /2024 ()
383	D-ABLAPL/33062/2024 ABLAPL/12648/2024	STATE OF ODISHA LAXMI PARIDA VS	BIDYADHAR MANSING VS	// GONDIA /314 /2024 ()
384	D-ABLAPL/33526/2024 ABLAPL/12649/2024	STATE OF ODISHA SUBHRANSHU SETHI VS	ANSHUMAN PANDA VS	// BALASORE SADAR /402 /2024 ()
385	D-ABLAPL/33589/2024 ABLAPL/12650/2024	STATE OF ODISHA RANJAN KUMAR BHOI VS	SATYA RANJAN MULIA VS	// KANDARPUR /193 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/33597/2024 ABLAPL/12651/2024	ABHAYA KUMAR MOHANTY VS STATE OF ODISHA	RAMESH MAHARANA VS	BHAWANIPATNA TOWN /290 /2024 () //
387	D-ABLAPL/33534/2024 ABLAPL/12652/2024	PRASANTA MALLIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /376 /2024 () //
388	D-ABLAPL/33546/2024 ABLAPL/12653/2024	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	BANAPUR P.S. /245 /2024 () //
389	D-ABLAPL/33602/2024 ABLAPL/12654/2024	DIPUN BEHERA @ DIPUN KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /477 /2024 () //
390	D-ABLAPL/33608/2024 ABLAPL/12655/2024	SRICHANDAN POLAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ASKA /554 /2024 () //
391	D-ABLAPL/33099/2024 ABLAPL/12656/2024	JITU @ JITENDRA ROUT VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	JUDUM /125 /2024 () //
392	D-ABLAPL/32453/2024 ABLAPL/12657/2024	BHIMASEN DAS VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /408 /2024 () //
393	D-ABLAPL/33008/2024 ABLAPL/12658/2024	UMAKANTA MOHAPATRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BHADRAK TOWN /671 /2024 () //
394	D-ABLAPL/33046/2024 ABLAPL/12659/2024	PRADYUMNA KUMAR JENA VS STATE OF ODISHA	AVIRAM PATRA VS	KENDRAPARA /230 /2024 () //
395	D-ABLAPL/33650/2024 ABLAPL/12660/2024	PRINCE RAY@NEPAL RAY VS STATE OF ODISHA	PRIYARANJAN SWAIN VS	MARINE PS AT JAMBO /116 /2024 () //
396	D-ABLAPL/33646/2024 ABLAPL/12661/2024	SAMIR NAIK @ NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /246 /2024 () //
397	D-ABLAPL/33189/2024	BUDHIMAN SAHU	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /681 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12662/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/33648/2024 ABLAPL/12663/2024	KIRAN SWAIN @ KIRAN KUMAR SWAIN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	MAHILA P.S.(BBSR) /175 /2024 () //
399	D-ABLAPL/33351/2024 ABLAPL/12664/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
400	D-ABLAPL/33657/2024 ABLAPL/12665/2024	GAGAN KUMAR PADHY @ PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /605 /2024 () //
401	D-ABLAPL/30961/2024 ABLAPL/12666/2024	DILLIP KUMAR PATEL VS STATE OF ODISHA(VIG.)	SURYA NARAYAN SATPATHY VS	SAMBALPUR VIGILANCE /81 /2018 () //
402	D-ABLAPL/33063/2024 ABLAPL/12667/2024	JULI SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JAGATSINGPUR /934 /2024 () //
403	D-ABLAPL/33376/2024 ABLAPL/12668/2024	SIBASISH SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	JHARSUGUDA /619 /2024 () //
404	D-ABLAPL/33510/2024 ABLAPL/12669/2024	MANGARAJ MOHANTY VS STATE OF ODISHA	SUMANTA MALIK VS	GONDIA /340 /2024 () //
405	D-ABLAPL/33249/2024 ABLAPL/12670/2024	SUNIL SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /600 /2024 () //
406	D-ABLAPL/33553/2024 ABLAPL/12671/2024	SURENDRA BEHERA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /423 /2024 () //
407	D-ABLAPL/33251/2024 ABLAPL/12672/2024	PINKU RANJAN SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUJANGA /535 /2024 () //
408	D-ABLAPL/33314/2024 ABLAPL/12673/2024	BISWARANJAN @ DIBYARANJAN MANTRY VS	MANORANJAN MUDULI VS	BANKI /326 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/33659/2024 ABLAPL/12674/2024	STATE OF ODISHA PRAVAT MALLIK @ MALLICK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// KUAKHIA /443 /2024 () //
410	D-ABLAPL/33662/2024 ABLAPL/12675/2024	TANUSHREE ROUT @ TANUSRI MALLICK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RAMACHANDRAPUR /357 /2024 () //
411	D-ABLAPL/33377/2024 ABLAPL/12676/2024	AGURU ISHU @ A. ESWAR VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	SESHKHAL /62 /2024 () //
412	D-ABLAPL/33726/2024 ABLAPL/12677/2024	DUKHISHYAM SAHOO VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHURDA P.S. /766 /2023 () //
413	D-ABLAPL/32944/2024 ABLAPL/12678/2024	PINTU GOCCHAYAT VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /462 /2024 () //
414	D-ABLAPL/33678/2024 ABLAPL/12679/2024	MD ZEESHAN VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	/ /0 () //
415	D-ABLAPL/33387/2024 ABLAPL/12680/2024	PRAKASH KUMAR ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /199 /2024 () //
416	D-ABLAPL/33531/2024 ABLAPL/12681/2024	S.K.RAHIM VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /553 /2024 () //
417	D-ABLAPL/33679/2024 ABLAPL/12682/2024	SHAIK RIJUWAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /380 /2024 () //
418	D-ABLAPL/33555/2024 ABLAPL/12683/2024	AKASH SARKAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /299 /2024 () //
419	D-ABLAPL/33690/2024 ABLAPL/12684/2024	GIRISH CHANDRA SAHU VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	AGALPUR /186 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/33568/2024 ABLAPL/12685/2024	BHAJAMAN SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /75 /2009 () //
421	D-ABLAPL/33591/2024 ABLAPL/12686/2024	SANTOSH KUMAR BHOLA @ SANTOSH BHOLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /355 /2024 () //
422	D-ABLAPL/33616/2024 ABLAPL/12687/2024	UMAKANTA MALLICK @ MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	OUPADA /209 /2024 () //
423	D-ABLAPL/33649/2024 ABLAPL/12688/2024	MINARANI@MAMINARANI RAY VS STATE OF ODISHA	PRIYARANJAN SWAIN VS	MARINE PS AT JAMBO /116 /2024 () //
424	D-ABLAPL/33709/2024 ABLAPL/12689/2024	KIRAN LOHAR @ MINZ VS STATE OF ODISHA	GOKULANANDA PARIDA VS	LATHIKATA /121 /2024 () //
425	D-ABLAPL/33623/2024 ABLAPL/12690/2024	KUKU @ SUSANTA BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BERHAMPUR TOWN /92 /2019 () //
426	D-ABLAPL/33403/2024 ABLAPL/12691/2024	AJAYA NAIK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	RASOL /142 /2021 () //
427	D-ABLAPL/33717/2024 ABLAPL/12692/2024	SANTOSH KUMAR PATRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /499 /2024 () //
428	D-ABLAPL/33400/2024 ABLAPL/12693/2024	PRAVAT KUMAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	NIKIRAI /72 /2024 () //
429	D-ABLAPL/33407/2024 ABLAPL/12694/2024	DIGAMBAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /150 /2024 () //
430	D-ABLAPL/33432/2024 ABLAPL/12695/2024	ASISH KUMAR DOGRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	NANDANKANAN /308 /2024 () //
431	D-ABLAPL/33722/2024	MANOJ KUMAR BEHERA @ MANOJ BEHERA	JYOTIRMAYA SAHOO	KODALA /520 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12696/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/33412/2024 ABLAPL/12697/2024	GOURANGA SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /2 /2020 () //
433	D-ABLAPL/33418/2024 ABLAPL/12698/2024	SAMEER PATTNAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NANDANKANAN /26 /2023 () //
434	D-ABLAPL/32941/2024 ABLAPL/12699/2024	BIPIN BIHARI PANDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 JMFC TIRTOL(Jagatsinghapur) ICC/0000015/2024
435	D-ABLAPL/33471/2024 ABLAPL/12700/2024	GURU CHARAN MALL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHADRAK TOWN /671 /2024 () //
436	D-ABLAPL/33424/2024 ABLAPL/12701/2024	SUKANTA BINDHANI VS STATE OF ODISHA	USHARANI PATI VS	GOPALPUR /213 /2024 () //
437	D-ABLAPL/33425/2024 ABLAPL/12702/2024	AKASH BISWAL VS STATE OF ODISHA	USHARANI PATI VS	SORO /701 /2024 () //